

GOVERNMENT OF INDIA  
MINISTRY OF DRINKING WATER AND SANITATION

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1928**  
**TO BE ANSWERED ON 28.07.2016**

**Drinking Water and Sanitation Schemes**

†1928. SHRIMATI SAKUNTALALAGURI

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the amount allocated for drinking water and sanitation schemes and the amount utilized during each of the last three years and the current year, State-wise; and
- (b) whether the implementation of the rural drinking water supply and sanitation schemes in respect of Odisha is not satisfactory and if so, the steps proposed to be taken by the Government thereon?

**ANSWER**

**MINISTER OF STATE FOR DRINKING WATER AND SANITATION**  
**(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

(a) The State wise allocation of funds under National Rural Drinking Water Programme (NRDWP) and the amount utilized for last three years and the current year is at **Annexure-I**.

Since Swachh Bharat Mission (Gramin) is demand driven scheme, hence no State-wise allocation made. However, State / UT-wise, Central share released and utilised during last 3 years and current year under Nirmal Bharat Abhiyan (NBA) / Swachh Bharat Mission (Gramin) is at **Annexure-II**.

(b) Drinking Water is a State subject. This Ministry provides technical and financial assistance to the States in their efforts to provide every rural household, a minimum of 40 litres per capita per day (LPCD) of safe drinking water on sustainable basis under the Centrally Sponsored National Rural Drinking Water Programme (NRDWP). Every year between February and April, Annual Action Plan (AAP)

meetings are held with the Departments of State Governments dealing with rural drinking water supply, wherein the progress achieved under different components of NRDWP are reviewed and targets for the next financial year are fixed. The physical and financial progress of NRDWP is also reviewed in National / Regional / State level review meetings, conferences, video-conferences and field visits of officers of the Ministry to States. As per information reported by the State on Integrated Management Information System (IMIS) of this Ministry, the targets and achievements of State of Odisha during the last three years and current year is as below.

Year	Coverage of Rural Habitations in Odisha			
	Partially Covered		Quality Affected	
	Target	Achievement	Target	Achievement
2013-14	10873	16865	2627	1582
2014-15	11300	19154	2200	1367
2015-16	7851	11810	769	525
2016-17 (as on 25.07.2016)	8500	392	800	9

From the above it is seen that the State has performed well in the coverage of partially covered habitations but lagged behind in the coverage of quality affected habitations.

Under SBM (G), number of Individual household latrine (IHHLs) constructed during last 3 years and current year in odisha is as under:-

Year	No. of Individual household latrines constructed
2013-14	33,759
2014-15	1,30,925
2015-16	13,29,832
2016-17 (up to 25.7.2016)	2,63,957

The progress during the year 2013-14 and 2014-15 was slow. However, during 2015-16, good progress has been registered. State of Odisha has adopted community processes and collective behavior change approach.

## Annexure-I

Annexure referred in part (a) of Lok Sabha Unstarred Question No. 1928 due for answer on 28.7.2016

State wise details of funds released and amount utilized (all amount in crores)

S.No.	State	2013-14		2014-15		2015-16		2016-17	
		Release	Expenditure	Release	Expenditure	Release	Expenditure	Release	Expenditure
1	ANDAMAN and NICOBAR	0.09	0.64	0.81	0.43	0.16	0	0.22	0
2	ANDHRA PRADESH	631.52	662.4	377.78	427.08	170.05	190.6	73.27	40.35
3	ARUNACHAL PRADESH	237.32	230.97	109.83	119.5	65.4	66.23	49.79	0.56
4	ASSAM	524.97	635.18	585.32	586.88	284.11	216.2	107.28	4.45
5	BIHAR	348.94	307.43	399.11	381.9	202.73	295.38	94.77	18.06
6	CHANDIGARH	0	0	0	0	0	0	0	0
7	CHATTISGARH	135.2	172.38	150.74	165.22	60.83	64.64	32.44	7.32
8	DADRA & NAGAR HAVELI	0	0	0	0	0	0	0	0
9	DAMAN & DIU	0	0	0	0	0	0	0	0
10	GOA	0	2.22	0	0	1.66	0	1.19	1.02
11	GUJARAT	515.07	627.95	405.58	491.44	238.91	274.78	118.37	56.28
12	HARYANA	229.52	301.15	277.98	228.82	122.65	150.74	53.45	0
13	HIMACHAL PRADESH	130.81	153.33	120.89	120.18	64.38	69.88	32.44	0
14	JAMMU AND KASHMIR	414.82	499.79	474.41	458.03	192.12	222.16	113.73	0
15	JHARKHAND	253.28	277.96	175.18	206.88	132.09	133.7	43.31	24.38
16	KARNATAKA	897.29	928.81	563.91	622.37	278.08	366.68	137.38	0
17	KERALA	212.04	265.1	124.1	131.86	48.05	64.45	28.02	1.06
18	LAKSHADWEEP	0	0	0	0	0	0	0	0
19	MADHYA PRADESH	474.95	483.98	440.18	399.94	193.73	305.75	96.8	32.82
20	MAHARASHTRA	690.27	657.46	748.23	901.96	330.88	584	165.59	46.05
21	MANIPUR	55.3	57.17	88.54	92.25	27.92	43.44	13.21	0.6
22	MEGHALAYA	103.4	114.81	69.5	81.02	31.24	30.92	17.16	0.37
23	MIZORAM	44.89	33.37	34.5	39.81	17.32	23.16	9.19	0
24	NAGALAND	61.07	52.38	101.44	86.45	38.53	61.9	11.33	0
25	ODISHA	317.07	288.08	230.67	257.29	103.19	150.64	51.29	2.44
26	PUDUCHERRY	0.06	0	0	0	0	0	0.29	0
27	PUNJAB	147.95	159.05	97.38	90.23	42.79	36.57	19.53	31.65
28	RAJASTHAN	1332.49	1572.96	1304.64	1386.79	526.75	480.21	289.2	0.09
29	SIKKIM	26.56	71.25	31.7	32.03	12.05	12.49	3.81	0
30	TAMIL NADU	387.11	527.57	382.46	432.39	182.35	164.85	62.16	50.33
31	TELANGANA	-	-	212.24	189.25	97.71	106.42	44.33	39.05
32	TRIPURA	89.93	94.19	68.31	64.81	31.68	39.97	12.98	4.12
33	UTTAR PRADESH	804.92	858.5	1073.22	1146.18	490.31	690.46	173.4	77.14
34	UTTARAKHAND	87.61	138.59	111.48	152.94	60.06	98.91	34.99	12.92
35	WEST BENGAL	485.83	757.11	431.09	480.72	216.85	288.75	95.74	48.9
<b>Total</b>		<b>9640.28</b>	<b>10931.78</b>	<b>9191.22</b>	<b>9774.65</b>	<b>4264.58</b>	<b>5233.88</b>	<b>1986.66</b>	<b>499.96</b>

Statement referred in part (a) of the reply to Lok Sabha Un-starred Question No.1928 due for reply on 28-7-2016

Annexure-II

State/UT	State/UT-wise, Central share released and utilised during last 3 years and current year (Rs. in Crore)							
	2013-14		2014-15		2015-16		2016-17 (Upto 25-07-2016)	
	Released	Utilised	Released	Utilised	Released	Utilised	Released	Utilised
A & N ISLANDS	0.00	0.00	0.00	0.00	3.40	0.00	0.00	0.14
ANDHRA PRADESH	145.24	116.92	116.10	93.96	234.17	292.09	67.73	105.17
ARUNACHAL PRADESH	5.19	12.55	14.61	14.37	38.71	29.22	9.69	1.08
ASSAM	41.81	67.05	185.78	121.24	474.27	484.35	0.00	18.23
BIHAR	0.00	115.75	0.00	104.59	221.55	325.59	131.86	20.43
CHHATTISGARH	0.00	32.78	28.12	17.72	144.72	263.19	99.48	34.47
D & N HAVELI	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
GOA	0.00	0.00	0.00	0.00	1.05	4.83	0.00	20.94
GUJARAT	52.64	50.57	156.07	157.46	478.22	575.90	280.49	83.59
HARYANA	131.18	35.62	5.93	61.52	32.76	72.27	68.79	3.46
HIMACHAL PRADESH	30.50	22.62	130.17	30.57	4.37	71.42	0.00	14.17
JAMMU & KASHMIR	39.57	32.94	103.08	4.66	4.05	66.92	2.30	1.54
JHARKHAND	0.00	40.22	23.05	75.73	97.32	262.77	103.59	43.57
KARNATAKA	65.95	158.41	312.54	441.03	450.77	444.21	126.72	58.00
KERALA	43.01	25.11	33.97	21.97	8.50	17.03	0.00	1.21
MADHYA PRADESH	660.39	312.06	0.00	224.13	374.33	803.06	342.24	189.65
MAHARASHTRA	36.46	109.68	236.11	258.18	567.45	644.49	264.47	53.15
MANIPUR	0.00	10.83	9.18	20.23	44.19	53.48	27.28	1.83
MEGHALAYA	103.04	46.35	0.00	38.13	35.65	56.13	41.22	3.89
MIZORAM	8.06	3.96	0.00	2.62	3.32	6.66	0.00	1.69
NAGALAND	0.00	17.81	20.87	1.33	10.83	28.10	0.00	1.76
ODISHA	0.00	18.52	65.84	107.41	571.50	1197.06	458.57	142.36
PUDUCHERRY	0.00	0.00	2.00	0.00	4.40	0.00	0.00	0.00
PUNJAB	0.00	2.87	0.00	8.15	38.70	59.34	24.83	12.14
RAJASTHAN	0.00	71.62	271.57	312.39	938.73	1287.23	627.30	145.21
SIKKIM	8.25	4.83	3.89	5.19	6.12	5.90	4.81	0.00
TAMIL NADU	311.92	212.66	205.12	138.09	78.94	560.44	268.51	6.86
TELANGANA	0.00	137.47	105.62	46.55	128.39	157.53	0.00	66.14
TRIPURA	14.01	4.90	50.65	16.91	38.89	52.89	0.00	1.97
UTTAR PRADESH	376.32	250.96	237.99	257.43	565.39	571.91	178.67	110.84
UTTARAKHAND	5.28	17.31	40.52	43.80	49.37	71.67	85.29	19.05
WEST BENGAL	111.47	180.92	371.52	469.16	712.92	904.79	328.76	107.07
<b>Total</b>	<b>2190.28</b>	<b>2113.26</b>	<b>2730.30</b>	<b>3094.53</b>	<b>6362.96</b>	<b>9370.47</b>	<b>3542.58</b>	<b>1269.62</b>

